

**GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

**UNSTARRED QUESTION NO. †2606  
TO BE ANSWERED ON 09.07.2019**

**SOCIAL SECURITY SCHEMES**

**†2606. SHRI SUNIL KUMAR PINTU:**

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether the Government is aware of the fact that there are several cases where eligible beneficiaries are not getting the benefits of various social security schemes like old age pension, widow pension etc. due to wrong entries in their names, addresses etc. in the Aadhaar Cards due to the mistake committed by the agencies making these cards;
- (b) if so, whether any suo-moto action is being taken by the Government against such agencies so as to ensure the benefits of various ambitious social security schemes of the Government to such beneficiaries as they lack proper education, literary and awareness;
- (c) if so, the details thereof ; and
- (d) if not, the reasons therefor?

**ANSWER**

**MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT  
(SHRI RATTAN LAL KATARIA)**

(a) to (d): Old age pension, widow pension and disability pension are given to the persons belonging to the Below Poverty Line (BPL) households under the National Social Assistance Programme (NSAP), being implemented through Ministry of Rural Development. Aadhaar has not been made mandatory criteria. Further, the Ministry of Rural Development has not received any complaints regarding discontinuation of pensions under the schemes of Indira Gandhi National Old Age Pension Scheme, Indira Gandhi National Widow Pension Scheme and Indira Gandhi National Disability Pension Scheme under NSAP due to any wrong entries in Aadhaar.

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